Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu *****

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3878 - JK (LD) of 2025 DATED:- 08 - 04 - 2025

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-(Achal Sethi) Secretary to Government

Dated: 08.04.2025

No:-LAW-OIC/04/2025

Copy to the:-

- 1. Learned Advocate General, J&K.
- 2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- 3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
- 4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- 5. Principal Secretary to Government, Industries and Commerce Department
- 6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- 7. Director Litigation, Srinagar/ Jammu.
- 8. Law Officer concerned
- 9. Officer In Charge Litigation(OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary.
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 3878 - JK(LD) of 2025 dated 08.04.2025.

S.No	Titled of the case	Name of OIC	Designation	
1	WPC.1837/2024 Beigh Joinery and furniture works and Akash Steel Industries V/s Ut of J&K & Ors.	Mr.Waris Ahmad Malik	Divisional Manager Marketing/RMD,SICOP Sgr.	
2	WPC.2913/2024 M/s Pmt Industries V/sUT of J&K & Ors WP(C)2811/2024 M/s Pmt Industries V/sUT of J&K & Ors	Mr.Waris Ahmad Malik	Divisional Manager Marketing/RMD,SICOP Sgr.	
3	WPC.2686/2024 M/s Northern Engineers I/E Barzulla Sgr V/s UTof J&K & Ors.	Mr.Waris Ahmad Malik	Divisional Manager Marketing/RMD,SICOP Sgr.	
4	WPC.No.2811/2024 M/s PMT Industries Bage-e- Mardan Khan.Sgr V/s UT of J&K & Ors	Mr.Parvaiz Ahmad Bhat	Project Engineer SICOP Kashmir	
5	O.A.No.134/2025 Ashu Bhat & Ors V/s UT of J&K & Ors.	Mr.Ghulam Mohi-din-Shah	Dy.General Manager (Administration)SICOP Sgr.	
6	O.A.No.97/2025 Mudasir Sideeq V/s UT of J&K & Ors.	Mr.Ghulam Mohi-din-Shah	Dy.General Manager (Administration)SICOP Sgr.	
7	WP(C)No.223/2025 M/s Shiekh Soap V/S UT of J&K & Ors.	Mr.Ashiq Hussain Dar	Estate Manager I/E Zakura	
8	M/s Comfy Garments International Bari- Brahmana Jammu V/s Managing Director SICOP	Sh.Manu Saraf	Div.Manager (Finance)Marketing Gangyal	
)	M/S Pargan Balaji Infrastructure Bari- Brahmana V/s Managing Director SICOP		Div.Manager (Finance)Marketing Gangyal	

Person

M/s Dokspa Automobile and Construction V/s BB infrastructure project Private Limited & Ors	Mr.Waris Ahmad Malik	Divisional Manager Marketing/RMD,SICOP Sgr.	7006752068
The Kargil Truck owner TransportCo-Operative Society Ltd.Through its president Idress Ahmad V/s UT of Ladakh	Mr.Waris Ahmad Malik	Divisional Manager Marketing/RMD,SICOP Sgr.	7006752068

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